

motion, in spite of the fact that you had disallowed it.

Mr. Speaker: Order, order.

Shri Hem Barua: Therefore, she should not criticise us. We have been always loyal to you. This is something that is very serious.

Mr. Speaker: I am happy that at least in certain objectionable things he gets inspiration from the Deputy Leader of the Communist Group!—He ought to get inspiration in some good things and not in these things.

Shri Hem Barua: That inspiration we would get from you.

Mr. Speaker: Order, order. Papers to be laid on the Table.

12.13 hrs.

PAPERS LAID ON THE TABLE

INTERNATIONAL COPYRIGHT (SECOND AMENDMENT) ORDER, ANNUAL REPORT OF CSIR, ANNUAL ACCOUNTS AND AUDIT REPORT, AND ANNUAL TECHNICAL REPORT OF CSIR

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy each of the following papers:

- (i) The International Copyright (Second Amendment) Order, 1963 published in Notification No. S.O. 1022, dated the 4th April, 1963, under section 43 of the Copyright Act, 1957. [Placed in Library, See No. LT-1249/63].
- (ii) Annual Report of the Council of Scientific and Industrial Research for the year 1962-63 along with the Annual Accounts for the year 1961-62 and the Audit Report thereon. [Placed in Library, See No. LT-1249/63].
- (iii) Annual Technical Report of the Council of Scientific and Industrial Research for the

year 1961-62. [Placed in library, See No. LT-1250/63.]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Hajar-navis): I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:

- (i) G.S.R. No. 515, dated the 30th March, 1963 making certain amendment to schedule III to the Indian Police Service (Pay) Rules, 1954.
- (ii) G.S.R. No. 607, dated the 13th April, 1963 making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library, See No. LT-1251/63.]

PAPERS UNDER DEPOSIT INSURANCE CORPORATION ACT

Shri Hajarnavis: On behalf of Shri B. R. Bhagat, I beg to lay on the Table a copy of Report on the working of the Deposit Insurance Corporation for the year ended 31st December 1962, along with the Annual Accounts and the Audit Report thereon, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library, See No. LT-1252/63.]

FOREIGN EXCHANGE REGULATION (AMENDMENT) RULES

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table a copy of the Foreign Exchange Regulation (Amendment) Rules, 1963, published in Notification No. GSR 461, dated the 14th March, 1963, under sub-section (3) of section 27 of the Foreign Exchange Regulation Act, 1947. [Placed in Library, See No. LT-1253/63.]